

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-313**  
IB - 3197/ND/2019

**IN THE MATTER OF:**

Punjab National Bank

**Vs**

M/s Rakheja Fashions Pvt Ltd

...Applicant

...Respondent

**SECTION**

Under Section-7 of IBC

**Order delivered on 27.01.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

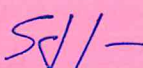
**PRESENT:**

For the Applicant : Adv. Abhishek & Adv. Megh Apte

For the Respondent :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on **11.02.2020**.

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)